

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST (IN COURT NO. 1)

Date : 21st November, 2016
Time : 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE U. D. SALVI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. AJAY A. DESHPANDE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR ADMISSION			
1.	Original Application No. 618/2016 (M.A. No. 1193/2016)	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. in person
2.	Original Application No. 621/2016 (M.A. No. 1196/2016)	M/s. Shervani Sugar Syndicate Limited (Neoli Sugar Factory) Vs. UPPCB & Ors.	Hammurabi & Solomon, Advs. for Applicant
3.	Original Application No. 622/2016 (M.A. No. 1195/2016)	M/s Yadu Sugars Ltd. Vs. UPPCB & Ors.	Mr. Manoj Kumar & Ms. Shweta Bharti, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 297/2016	Vikrant Vs. State of U.P. & Ors.	Mr. Sanjay Kumar, Adv. for Applicant Mr. Abhishek Yadav & Mr. Dharendra Kumar Yadav, Advs. for R-1 & 3 Ms. Shweta Mishra, Adv. for R-2 Mr. A.D.N. Rao, Adv. for R-4 Mr. Ajay Marwah, Adv. for R-5
5.	Original Application No. 312/2016 (M.A. No. 569/2016 & M.A. No. 570/2016)	Dr. Arun Kumar Sharma Vs. Ministry of Environment Forests & Climate Change & Anr.	Mr. Kumar Chitranshu, Adv. for Applicant Mr. D. P. Pande, Adv. for MoEF Mr. Balendu Shekhar, Adv. Mr. Rahul Verma, Adv. for R-2 Mr. Shiv Mangal Sharma, AAG for Rajasthan
6.	Original Application No. 383/2016	Vishal Singh & Anr. Vs. Union of India & Ors.	Ms. Parul Gupta, Advs. for Applicants Ms. Yogmaya Agnihotri, Adv. for R-4 Mr. M. Paikaray, Adv. for Odisha SPCB Ms. Alpana Poddar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Om Prakash, Adv. for Ministry of Railway
FOR HEARING			
7.	Original Application No. 124/2016	Kirti Vardhan Singh Vs. State of U.P.	Mr. Rachit Mittal, Adv. for Applicant Dr. Abhishek Attrey, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Mr. Om Prakash, Adv. for R-3 Mr. Paritosh Kr. Singh, Adv. for R-7 Ms. Geetika Sharma, Adv. for R-8 Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra & Mr. Daleep Dhayani

8.	Original Application No. 452/2016 (M.A. No. 894/2016 & M.A. No. 1197/2016)	RELA Vs. Union of India & Ors.	Mr. Sravan Kumar, Adv. for Applicant
9.	Appeal No. 116/2015 (M.A.No.997/2015 & M.A.No.998/2015)	Dari Linga & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Deep Shikha Bharati, Adv. for R-1 Mr. A. K. Gaungli, Sr. Adv. with Mr. Guntur Prabhakar, Adv. for R-2 Mr. Nikhil Nayyar, Adv. for R-3 Mr. Rajdipa Behura, Adv. for R-4 Mr. Atul Jha, Adv. for R-5 Mr. Shubham Bhalla, Adv. for R-6, 9 & 11
10.	Original Application No. 340/2015	National Green Tribunal Bar Association Vs. Umesh Yadav (Noticee No. 120)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee
11.	Original Application No. 341/2015	National Green Tribunal Bar Association Vs. Amit Prajapati (Noticee No. 129)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee Mr. Vijay Sharma, Adv.
12.	Original Application No. 343/2015	Natioinal Green Tribunal Bar Association Vs. Naresh Sharma (Noticee No. 41)	Mr. Rahul Choudhary, Adv. for Applicant Ms. Pinky Mor, Adv. for Noticee
13.	Original Application No. 344/2015	National Green Tribunal Bar Association Vs. Zile Singh (Noticee No. 5)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Bakshi, Adv. for Noticee
14.	Original Application No. 345/2015	National Green Tribunal Bar Association Vs. Pramod (Noticee No. 1)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
15.	Original Application No. 346/2015	National Green Tribunal Bar Association Vs. Sonu Sharma (Noticee No. 2)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
16.	Original Application No. 347/2015	National Green Tribunal Bar Association Vs. Jitender (Noticee No. 3)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
17.	Original Application No. 351/2015	National Green Tribunal Bar Association Vs. Lokender (Noticee No. 4)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
18.	Original Application No. 354/2015	National Green Tribunal Bar Association Vs. Madan Lal (Noticee No. 35)	Mr. Rahul Choudhary, Adv. for Applicant Mr. R. K. Sonkiya, Adv. for Noticee
19.	Original Application No. 565/2015 (M.A. No. 103/2016 & M.A. No. 1198/2016)	Bijaya Kumar Babu Vs. The Collector-cum-District Magistrate & Ors.	Mr. Narender Matta & Mr. Raj Kamal, Adv. for Applicant Ms. Rajdipa Behura, Adv. for R-1 & 5 Mr. A. K. Panda, Sr. Adv. with Mr. S. Panda, Adv. for R-2 Mr. Tejaswi K. Pradhan, Adv. for R-3 & 4
20.	Original Application No. 11/2014	Shamsunder Shridhar Dalvi & Ors. Vs Govt. of India & Ors.	Mr. Pradeep Mishra, Adv. for Applicant Mr. Rahul Pratap, Adv. for R - 1 Mr. Atmaram N. S. Nadkarni, AG with Mr. Datta Prasad Lawande, Adv. for R-2, 3, 5 & 7 Mr. Oswald Fernandes, Adv. for R - 4 Mr. Anshuman Srivastava, Adv. for R-6 Mr. Dhruv Mehta, Mr. Yashraj Singh Deora & Ms. Shreya Agrawal, Adv. for R-8
21.	Original Application No.	Dr. A. Kishan Rao & Ors.	Mr. M.C. Mehta, Sr. Adv. with Mr. Rahul

	100/2014 (M.A No. 302/2014, M.A. No. 989/2015, M.A. No. 43/2016, M.A. No. 136/2016 & M.A. No. 380/2016)	Vs Union of India & Ors.	Shukla, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Abhishek Paruthi, Adv. for R - 2 Mr. B. V. Niren, Adv. for R – 3 Mr. Kailash Nath Pandey, Adv. for R-4 Mr. Nikhil Nayyar, Adv. for R – 5 Mrs. D. Bharathi Reddy, Adv. for R-6 Ms. P. Venkat Reddy, Adv. for Telangana Ms. Praseena Joseph, Adv. State P.C.B Mr. Rajkumar, Adv. with Mr. Bhupendra Kumar, LA for CPCB Mr. S. Uday Kumar Sagar, Adv. Mr. R. Santhnankrishnan, Adv.
22.	Original Application No. 64/2014 (M.A No. 137/2014 & M.A No. 975/2016)	Rahul Shukla Vs. Triveni Engineering & Industries Ltd. Ramkola Unit	Mr. M.C. Mehta & Mr. Rahul Shukla, Adv. for Applicant Mr. Chetan Sharma, Sr. Adv. along with Mr. Anunaya Mehta, Adv. for R – 1 Mr. Abhishek Paruthi, Adv. for R - 2 Mr. Pradeep Mishra, Adv. for R – 3 Mr. Abhishek Yadav, Adv. for R – 4 & 5 Mr. Ansul Gupta, Adv. for R-6 Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. with Mr. Bhupinder Kumar, LA for CPCB
23.	Original Application No. 04/2013 (M.A No. 787/2014)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Narender Hooda, Sr. Adv. for R-1-3 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6 Mr. Tarun Gupta, Adv. for R-7 Mr. Raghu Vasishty, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Sharat Kapoor, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Harshyardhan Singh Radhore, Adv. Mr. Pranavakshar Kapur, Adv. for Applicant in M.A. No. 709 & 710 / 2016
24.	M.A No. 737/2013 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Anil Grover, AAG for R - 1 Mr. Narender Hooda, Sr. Adv. for R – 2 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
25.	M.A No. 568/2013 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Subin Sood, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Anil Grover, AAG for R - 1 Mr. Narender Hooda, Sr. Adv. for R – 3 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with
26.	M.A No. 186/2013 in Original Application No.	Sonya Ghosh Vs	Mr. Aagney Sail, Adv. for Applicant Mr. Amol Chitale, Adv. for Applicant

	04/2013 (Suo Moto)	State of Haryana & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Anil Grover, AAG for R - 1 Mr. Narender Hooda, Sr. Adv. for R – 3 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Ssr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
27.	Original Application No. 28/2015 (M.A No. 61/2015)	Haryali Welfare Society Vs Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary Mr. Vikas Malhotra, Adv. for R – 1 Mr. Anil Grover, AAG for R – 2 to 6 & 8
28.	M.A No. 74/2014 & M.A No. 75/2014 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Sharat Kapoor, Adv. in M.A Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Aagney Sail, Adv. for Applicant Mr. Narender Hooda, Sr. Adv. for R-1 to 3 Mr. Anand Shrivastava, Adv. for R – 4 Ms. Jasmine Damkewala, Adv.
CASES OF COURT NO. 2			
FOR ADMISSION			
29.	Original Application No. 619/2016	Salek Chand Jain Vs. Govt. of NCT of Delhi & Anr.	Mr. Sugriva Dubey, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
30.	Original Application No. 256/2016	Sushil Chaudhary Vs. Government of NCT of Delhi & Ors.	Mr. K. Sunil, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 to 4 & 6 Ms. Sakshi Popli, Adv. for R-5 Mr. K. K. Tiwari, Adv. for R-7 Mr. Rahul Khurana, Adv. for R-8 Mr. S. A. Zaidi, Adv. (Court Commissioner)
FOR HEARING			
31.	Original Application No. 164/2013 (M.A. No. 627/2016)	Pankaj Sharma Vs. MOEF & Anr.	Ms. Sumedha Dua & Umang Joshi Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. Balendu Shekhar, Adv. with Mr. Dinesh Jindal, LO for R-3 Ms. Divya Pandey Adv. For R-3A Mr. Dhruv Mehta, Sr. Adv. & Mr. Pratap Shanker, Adv. for R-5 Mr. Arun K. Sahrma, Adv. for R-10 & 34 Mr. Sanjay Gupta, Adv. for R-31 Mr. P. Parekh, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-32 & 33 Mr. M.K. Sharma, Adv. for DCB Mr. D. Rajeshwar Rao, Adv. Mr. Anshuman, Adv. for R-35 Mr. Rajeev Kumar Yadav, Adv. Mr. Arun K. Sharma & Mr. Sanjeev Bansal, Adv. for DDA
32.	Original Application No. 24/2014	Shiv Prasad Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Rahul Verma, AAG for R-2 & 6 Mr. Abhishek Paruthi, Adv. with Mr. Bhupinder Kumar, LA for CPCB Mr. Mukesh Verma, Adv. for R-4

			Mr. Aditya Singh, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25
33.	Original Application No. 286/2015	Ved Pal MoEF & Ors.	Vs. Mr. Rishi Pal, Adv. for Applicant Ms. Shakshi Popli, Adv. for R-1 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. B. V. Niren, Adv. for R-4

Note : Original Application No. 94/2013, Vikrant Ksumar Tongad Vs Delhi Metro Rail Corporation Ltd. shall be taken up before Court No. 2 (date shall be notified later).

CASES OF COURT NO. 1			
FOR HEARING			
34.	Original Application No. 200/2014 (M.A. No. 205/2016, M.A. No. 206/2016, M.A. No. 224/2016, M.A. No. 585/2016, M.A. No. 815/2016 & M.A. No. 1199/2016 (C.W.P. No. 3727/1985)	M.C. Mehta Vs. Union of India & Ors.	Mr. M.C. Mehta, Adv. in person Ms. P.B. Singh, Adv. for R – 1 Mr. Rahul Verma, AAG with Dr. Bharti Reddy, Adv. for R-2 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for R – 3 Mr. Abhishek Attrey, Adv. for R – 4 Mr. Abhishek Yadav, Advs. for R – 5 Mr. Pradeep Mishra, Adv. for R – 6 Mr. Raj Panjwani, Sr. Adv. Mr. Mukesh Verma, Adv. Mr. Kabir S. Bose, Adv. Mr. Vijay Bahadur Singh, Sr. Adv. along with Mr. Ranjit Rao, AAG for State of U.P Ms. Antima Bazaz, Adv. for AIDA UPSMA Mr. Sanjeev Ralli, Adv. for GNCTD/DPCC Mr. A.R. Takkar, Adv. Mr. Parag Tripathi, Sr. Adv. Mr. Sanjay Upadhyay, Adv. Mr. B. V. Niren, Adv. for CGWA Mr. I. K. Kapila, Adv. Mr. Devashish Bharuka, Adv. Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Raman Yadav, Adv. for UP Jal Nigam Mr. Jayesh Gaurav, Adv. for JSPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. A. K. Prasad, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Rajiv Nanda, Adv. Mr. Vibhav Misra, Adv. Ms. Shagun, Adv. for WBPCB Ms. Priyanka Sinha Adv. for Jharkhand Mr. Rudreshwar Singh, Adv. for BSPCB Ms. Alpana Poddar, Adv. for CPCB Mr. U. K. Uniyal, AG for Uttarakhand Mr. Asheesh Jain, Mr. Ritwick Dutta & Mr. Rahul Chaudhary, Advs. Mr. Suraj Prakash Singh, Adv. for UPSMA Mr. Atul Batra, Adv. Ms. Neelam Rathore, Adv. Mr. Ajay Kumar Mishra, Sr. Adv. with Mr. Kumar Anurag Singh, Advs. Mr. Motish K. Singh, Adv. Mr. M. Z. Choudhary, Adv.

			Ms. Asha Nayyar Basu, Adv. Mr. S. Wasim A. Qadri, Adv. Mr. Amit Anand Tiwari, Adv. for State of Uttarakhand
35.	Original Application No. 501/2014 (M.A No. 404/2015)	Anil Kumar Singhal Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Abhishek Paruthi, Adv. for R-1 Mr. Abhishek Ydav, Adv. for R-2, 6, 7, 10 & 11 Mr. Pradeep Mishra, Adv. for R-3, 4 & 8 Ms. Sushma Singh, Adv. for R – 5 Mr. Rahul Verma, AAG for R – 12, 13 & 22 Mr. I. K. Kapila, Mr. Anil Kumar & Mr. Sarvesh Kumar, Adv. for R-15 & 16 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Mukesh Verma, Adv. for UP Mr. B. V. Niren, Adv. for CGWA Mr. Amit Anand Tiwari, Adv.
36.	Original Application No. 146/2015	Society for Protection of Environment & Biodiversity & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Pradeep Misra, Adv. for R-2 Mr. Abhishek Ydav, Adv. for R – 3 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R – 4 Mr. Sudhir Kulshreshtha, Adv. for R-5 Mr. Raunak Parekh, Adv. for R-6 & 7 Mr. Mukesh Verma, Adv. for R-8 Mr. Ravindra Kumar, Adv. for R-10 & 11 Mr. A. K. Prasad, Adv. for MoWR Mr. B. V. Niren, Adv. for CGWA Mr. Rajesh, Adv. for UPSIDC Mr. Ajay Kumar Mishra, Sr. Adv.
37.	Execution Application No. 17/2016 (M.A. No. 723/2016) IN O.A. No. 184/2013	Pramod (In Gurpreet Singh Bagga Vs. MoEF case) Vs. State of U.P. & Ors.	Ms. Shweta Jain, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Abhishek Yadav, Adv. for State of UP
38.	Original Application No. 171/2016 (M.A. No. 528/2016)	Pramod Vs. State of U.P. & Ors.	Ms. Shweta Jain, Adv. for Applicant Ms. Geeta Luthra, Sr. Adv. with Mr. Ankit Verma, Adv. for State of UP Mr. Neeraj Jain, Adv. for R-7, 17 & 23 Mr. S. P. Singh, Sr. Adv. with Mr. Kalyan Dutt, Adv. for R-8 to 14 & 18 to 22 Ms. Neelam Rathore, Adv. Mr. Suryanarayana Singh, Sr. AAG, H.P. Mr. Ajit Sharma, Adv. Mr. Mayank Aggrawal, Adv.
39.	Original Application No. 44/2016	Mushtakeem Vs. MoEF & CC & Ors.	Mr. Vikram Singh Punia & Mr. Devashish Bharuka, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Mr. Ankit Verma, Adv. for R-3 to 10 Mr. Ankur Mittal, Adv. for R-8 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Vikas Singh, Sr. Adv. with Mr. Shaurya Sharma, Adv. for R-26 Mr. Abhay Batra, Adv. for R-27

			Mr. Mukesh Gupta, Adv. for R-28 Mr. Tarun Singla, Adv. for R-29 & 30 Mr. Virender Singh Rana, Adv.
40.	Original Application No. 517/2015 (M.A. No. 1247/2015 & M.A. No. 1288/2015)	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Anil Grover, AAG for R-2 to 6 Mr. Ankit Verma, Adv. for R-7 Mr. Pinaki Mishra, Sr. Adv. with Mr. Virender Singh Rathore, Adv. for R-8 Mr. Pradeep Misra, Adv.
41.	Original Application No. 550/2015 (M.A. No. 1311/2015, M.A. No. 625/2016 & M.A. No. 1048/2016)	Virender Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Kapil Joshi, Adv. for Applicant Ms. Divya Prakash Pandey, Adv. for R-1 Mr. Anil Grover, AAG for R-2 to 6 Mr. Abhishek Yadav, Adv. for R-7 Mr. Pinaki Mishra, Sr. Adv. with Mr. Virender Singh Rathore, Adv. for R-8 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Vishwendra Verma, Adv. Mr. Vardhman Kaushik, Adv. for R-9 & 10 Mr. Neeraj Khapra, Adv.
42.	Original Application No. 176/2016 (Earlier O.A.No.184/2013)	Gurpreet Singh Bagga Vs. MoEF & Ors.	Mr. Alok Sangwan, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. Reena Singh, AAG with Ms. Bhakti Pasrija, Adv. for R-2 to 5 Mr. Abhishek Yadav, Adv. for State of UP Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Geeta Luthra, Sr. Adv. with Mr. Ankit Verma, Adv. Mr. S. P. Singh, Sr. Adv. with Mr. Kalyan Duta, Adv. for Noticee
43.	M.A. No. 425/2016 in Original Application No. 184/2013	Gurpreet Singh Bagga Vs. Ministry of Environment Forest & Ors.	Mr. Alok Sangwan, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for R-1 Mr. S. P. Singh, Sr. Adv. for R-2 Mr. Anil Grover, AAG for State of Haryana Ms. Geeta Luthra, Sr. Adv. with Mr. Ankit Verma, Adv. for State of UP
44.	Original Application No. 304/2015 (CW No. 211/2011)	Jai Singh & Anr. Vs. Union of India & Ors.	Dr. Kanwal Sapra, Mr. A. K. Sapra & Dr. P. S. Batra, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3, 4, 7 & 8 Mr. Pradeep Misra, Adv. for R-6 Mr. Abhishek Paruthi, Adv. for CPCB Mr. S. P. Singh Sr. Adv. Ms. Reena Singh, AAG
45.	Original Application No. 530/2016 (M.A. No. 989/2016)	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant
46.	Original Application No. 272/2016 (M.A. No. 846/2016)	M/s Ganga Yamuna Mining Co. Vs. State of Haryana & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Yashraj Singh Deora, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Krishan Kumar Singh, Adv. for MoEF Mr. Abhishek Yadav, Adv. for State of UP
47.	Original Application No. 481/2016	Joginder Singh Vs.	Mr. U. M. Tripathi, Adv. for Applicant

	(M.A. No.904/2016, M.A. No.905/2016)	Ministry of Environment & Forest & Ors.	Ms. Divya Prakash Pande, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Yashraj Singh Deora, Adv. for R-10 Mr. Anil Grover, AAG with Mr. Rahul Khurana Adv. for State of Haryana Mr. Ritwick Dutta, Adv. (L.C.)
48.	Original Application No. 540/2015	Ved Pal Singh Vs. Ministry of Environment and Forests & Ors.	Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Choudhary, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Ankit Verma Adv. for R-2 to 6 Ms. Savitri Pandey, Adv. for R-7 & 8 Mr. Abhishek Paruthi, Adv. Mr. Pradeep Misra, Adv. Ms. Sakshi Popli, Adv. for GNCTD
49.	Original Application No. 90/2016	Chander Mohan Uppal Vs. State of U.P. & Ors.	Mr. Ajit Sharma, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1 to 4 Mr. B. V. Niren, Adv. (LC)
50.	M.A. No. 284/2015, M.A. No. 755/2016, M.A. No. 756/2016, M.A. No. 766/2016, M.A. No. 847/2016, M.A. No. 848/2016, M.A. No. 924/2016, M.A. No. 892/2016, M.A. No. 974/2016, M.A. No. 979/2016, M.A. No. 983/2016, M.A. No. 984/2016 M.A. No. 967/2016, M.A. No. 986/2016 & M.A. No. 1050/2016 IN Original Application No. 21/2014	Vardhaman Kaushik Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Pal Singh, Adv. for R-2 & 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv.for South&North MCD Mr. Abhishek Yadav, Adv. State of U.P Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. for NDMC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for Haryana Mr. A.K. Prasad, Adv. for R-6 & 7 Mr. B.V. Niren, Adv. Mr. D.Rajeshwar Rao, Adv. for Delhi Police Mr. Anup Verma, Adv. Mr. Sumesh Dhawan, Adv. Mr. Sanjeev Ralli, Adv. for Chandni Chowk Vyapar Mandal
51.	M.A. No. 156/2016 IN Original Application No. 21/2014	Vardhaman Kaushik Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1
52.	Original Application No. 21/2014 (ONLY NOTICES)	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Puja Kalra, Adv. for NMCD & SMCD Mr. Balendu Shekhar, Adv. for EDMC
53.	Original Application No. 21/2014 (M.A. No. 172/2016, M.A. No. 567/2016, M.A. No. 690/2016, M.A. No. 783/2016, M.A. No. 949/2016, M.A. No. 950/2016, M.A. No. 1037/2016, M.A. No. 1038/2016, M.A. No. 1078/2016, M.A. No. 1079/2016, M.A. No. 1080/2016, M.A. No. 1091/2016, M.A. No. 1092/2016, M.A. No. 1082/2016,	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Pal Singh, Adv. for R-2 & 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv.for South&North MCD Mr. Abhishek Yadav, Adv. State of U.P Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. for NDMC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for Haryana Mr. A.K. Prasad, Adv. for R-6 & 7 Mr. B.V. Niren, Adv. Mr. D.Rajeshwar Rao, Adv. for Delhi Police

	<p>M.A. No. 1083/2016, M.A. No. 1142/2016, M.A. No. 1134/2016, M.A. No. 1135/2016, M.A. No. 1136/2016, M.A. No. 1137/2016, M.A. No. 1138/2016, M.A. No. 1155/2016, M.A. No. 1162/2016, M.A. No. 1180/2016 M.A. No. 1184/2016 M.A. No. 1185/2016 M.A. No. 1186/2016 M.A. No. 1187/2016 M.A. No. 1188/2016 M.A. No. 1189/2016 M.A. No. 1190/2016 M.A. No. 1191/2016 & M.A. No. 1192/2016)</p>		<p>Mr. Nishant Gautam, Adv. Ms.Pinky Anand, ASG & Mr.Rajesh Ranjan Mrs. Avnish Ahlawat & Mr. Nitesh Kumar Singh, Adv. for DTC/SIBU Mr. Kabir S. Bose, Adv. for WBPCB Mr. Jayesh Gaurav, Adv for JSPCB Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Jogy Scaria, Adv. for State of Kerala Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Sapam Biswajit Meitei, Adv. Mr. Rudreshwar Singh, Adv. for BSPCB Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Edward Belho, AAG for Nagaland Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Apporva Misra, Adv. for BRPL & BYPL Mr. Saurav Agrawal, Adv. for IGL Mr. Sunil Satayarth, Adv. for DCB Mr. Gopal Singh, AOR & Mr. Varsha Poddar, Adv. for State of Tripura Ms. Vinakshi Kadan, Adv.for State of Gujarat Mr. Dinesh Kumar Garg, AOR & Mr. Dhananjay Garg, Adv. for State of UK Mr. Shiv Mangal Sharga, AAG with Ms. Shrey Kapoor, Adv. for State of Rajasthan Mr. V. K. Mishra, Adv. Mr. Tariq Adeeb, Adv. Mrs. Neelam Madan Mr. Diljeet Titus, Adv. Mr. Rajul Shrivastava, Adv. for MPPCB Mr.Sarfaraz Khan, Adv. Mr. Ruchin Batra, Adv. Mrs. Rani Chhabra, Adv. Mr. Piyush Joshi & Mr. Trideep Pais, Adv. Mr. Pushkar Sood, Adv. Mr. Arjun S., Adv. Ms. Cauveri Birbal, Adv. Mrs. Rani Chhabra, Adv. Mr. Sandeep Narain, Adv. Mr. Arjun S., Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Mareesh Pravir Sahay, Adv. Mr. Roshan Lal Goel, Adv. Mr. Pritpal Singh Nijjar, Adv. Mr. Manish Verma, Adv. Mr. Sunil Kumar Jain, Adv. Mr. Anup Verma, Adv. Mr. Sumesh Dhawan, Adv. Mr. Ashish Rana, Adv. Mr. Gaurav Dubey, Adv. Mr. Kshitij Mudgal, Adv. Mr. Sarad K. Sunny, Adv. for Applicant in M.A. 1180/2016 Mr. Arjun S., Adv. for Applicant in M.A. 1184/2016 to 1192/2016</p>
54.	Original Application No. 95/2014	Sanjay Kulshrestha Vs. Union of Indai & Ors.	<p>Mr. Manish Shrivastava, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 to 6 Mr. Rahul Choudhary, Adv. for R – 7 Mr. Joydeep Mazumdar, Adv. for R-9 Ms.Aruna Mathur, Adv. for State of Sikkim</p>

			<p>Mr. Abhishek Yadav, Adv. for State of UP Mr. Atul Jha, Adv. for State of Chhattisgarh Mr.Sapam Biswajit Meitei,Adv.for Manipur Ms. Soumya Jit Pani, Adv. for Odisha Mr. Jayesh Gaurva, Adv. for JSPCB Mr.R.Rakesh Sharma, Adv. for TN & TNPCB Mr. Edward Belho, AAG for Nagaland Mr. Enatoli Sema, Adv. for Nagaland PCB Mr. Devraj, Adv. for State of Karnataka Mr. Dinesh Kumar Garg, Adv. Mr. Rajiv Bansal, Adv. for DDA Mr. Sarthak Chaturvedy, Adv. Mr. Anil Grover, AAG for State of Haryana Mr. Suryanarayan Singh, Sr. AAG for HP Mr. Anil Shrivastav, Adv. for AP Mr. Rudreshwar Singh, Adv. for Bihar Mr. Manoj Mittal & Mr. Tanay Ayde, Advs.</p>
55.	Original Application No. 303/2015	<p>Supreme Court Women Lawyers Association</p> <p style="text-align: center;">Vs.</p> <p>Union of India & Ors.</p>	<p>Ms. Bhakti Pasrija Sethi, Ms. Prerna Kumari & Ms. Mamta Rani, Advs.</p> <p>Mr. Vishwedra Verma, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Abhishek Yadav, Adv. for State of UP Mr. D. Rajeshwar Rao, Adv. Mr. Rajkumar, Adv. for CPCB Mr.Anil Grover, AAG for State of Haryana Ms. Alpana Poddar, Adv. for CPCB Ms. Soumya Jit Pani, Adv. for Odisha Mr. Joydeep Mazumdar, Adv. for WB Mr. Devraj Ashok, Adv. for Karnataka Mr.R.Rakesh Sharma, Adv. for Tamilnadu & TNPCB</p>
56.	Original Application No. 181/2013 (M.A. No. 824/2015)	<p>Omesh Saigal</p> <p style="text-align: center;">Vs.</p> <p>Govt. of NCT of Delhi & Ors.</p>	<p>Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant</p> <p>Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Narender Pal Singh, Adv. for R-2 Mr. Daleep Kumar Mishra, Adv. for R-3 Mr. D. Rajeshwar Rao Adv. for Delhi Police Mr. Balendu Shekhar, Adv. for R-5 & 6 Mr. Rajiv Bansal, Adv. for DDA Mr. Sanjeev K. Gulati, Adv. Mr. Y. N. Vidyanthi, Adv.</p>
57.	Original Application No. 609/2016	<p>Diya Kapur & Ors.</p> <p style="text-align: center;">Vs.</p> <p>Union of India & Ors.</p>	<p>Law Chambers of Kapur & Trehan for Applicant</p>
58.	Original Application No. 179/2016	<p>Mahendra Pandey</p> <p style="text-align: center;">Vs.</p> <p>Govt. of NCT of Delhi & Ors.</p>	<p>Mr. Abhijeet Sinha & Mr. Piyush Nag, Advs. for Applicant</p> <p>Mr.Tarunvir Singh Khehar, Adv. for R-1 & 4 Dr. Abhishek Atrey, Adv. for MoEF Mr. Mukesh Verma, Adv. for R-3 Mr. Raj Kumar, Adv.</p>

Date : 21st November, 2016

Time : 3.00 P.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE U. D. SALVI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. AJAY A. DESHPANDE
EXPERT MEMBER

FOR HEARING			
S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
59.	Original Application No. 22(T _{HC})/2013 (M.A No. 19/2014)	Sukhdev Vihar Residents Welfare Association & Ors. Vs. State of NCT of Delhi & Ors.	Mr. K.K. Rohatgi, Adv. for Applicant Mr. Ravi Gupta, Sr. Adv. with Ms. Puja Kalra, Adv. for R-1 & SDMC Mr. Balendu Shekhar, Adv. for R – 2 Ms. Sakshi Popli, Adv. for R – 3 Mr. Raman Yadav, Adv. for R – 4 Mr. Biraja Mahapatra, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Raj Kumar, Adv. with Mr. Bhupendra Kumar, LA for R – 6 Mr. Rajiv Bansal, Adv. for R – 7 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Pawan Upadhyay, Adv. for R – 9 Mr. Nasir Ahmed, Adv. for R – 11 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Alpana Poddar, Adv. for CPCB Mr. Matrugupta Mishra, Adv. for DMSWSL Ms. Puja Kalra, Adv. for North & SMCD
60.	Original Application No. 281/2016 (M.A. No. 1007/2016)	Kudrat Sandhu Vs. Govt. of NCT & Ors.	Mr. D. K. Monga & Mr. Suryajyoti Singh Paul, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1&2 Ms. Puja Kalra, Adv. for R-4 & 5 Ms. Deep Shikha Bharati, Adv. for R-7 Mr. Biraja Mahapatra, Adv.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in